

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBAER :

PETITION NUMBER : TCP/105/2016

NAME OF THE PETITIONER(S) : Savithri Vasanthkumar

NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
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1. H. Karthik Seshadri
G. Sudhakar
2. Aditi Ashok for.
Proetni Mohan, Advocate
3. S. Venkatesh

Counsel for
3rd & 4th Respondent

Counsel for
Petitioner.


2nd Respondent

Amey
Jadhav

S. Member

ORDER

Ms Aditi Ashok, representing counsel for petitioner present. Shri S Venkatesh, counsel for R2 and Shri G Sudhakar, counsel for R3 & R4 present. Counsel for R3 & R4 filed counters in CA1/2014. Counsel for applicant in CA1/2014 is directed to file rejoinder to counter filed by R3 & R4. Time extended for filing rejoinder. Put up on **25.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)